NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 11.08.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.32/ BB/2017	-	Hearing	Rule-6 of I&B	IL&FS Engineering & Constructions Company Ltd. Vs Nandi Engineering Ltd.
BB/2017			IQD	Company Ltd. vs Wandi Lingineering Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1-	Vidur Nair 9986645312	Respondent	Vdur
2.	Poornima Hatti	Pethone	
	Mégha Savarur 9900553086	Petstion ee	Harry,

Counsel for petitioner is present. Counsel for respondent is also present. Rejoinder is filed on behalf of petitioner.

For hearing, list it on 07.09.2017.

MEMBER (J)

MEMBER (T)